

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-1587/ND/2019
IA/2319/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd

...Applicant

M/s. M.K.S Oil Pvt. Ltd.

...Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 29.06.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

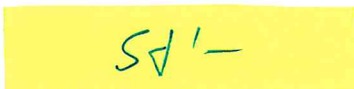
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Mr. Jeevansh Mehta, Mr. Nitin Narang for PNB
For the Respondent :

ORDER

The present application has been filed by the petitioner praying therein to list the CA-1887/C-V/ND/2020 for early hearing. The prayer is allowed. List the abovesaid CA on 01.07.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB-1587/ND/2019
IA/2346/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd

...Applicant

s.M/s. M.K.S Oil Pvt. Ltd.

...Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 29.06.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Anjali Sharma for IRP
For the Respondent : Mr. Rajnish Bansal, Director, Mr. Sanyam Jain

ORDER

Mr. Sanyam Jain appeared on behalf of respondent no. 1 and submitted that he has not received the copy of the petitioner. Ld. Counsel for the petitioner is directed to serve the copy of the petition to the Ld. Counsel for the respondent. None appeared on behalf of respondent nos. 2-4.

Notice to Corporate Debtors/Respondents no. 2-4 by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case thereafter.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-1587/ND/2019
IA/2347/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd

...Applicant

M/s. M.K.S Oil Pvt. Ltd.

...Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 29.06.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Mr. Pankaj Yadav, Director, Mr. Sanyam Jain

ORDER

First report of CoC has been filed. Let the same be taken on record. List the case thereafter.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104
IB-1587/ND/2019
IA/2348/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd

...Applicant

M/s. M.K.S Oil Pvt. Ltd.

...Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 29.06.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Manish Raghav
For the Respondent :

ORDER

Report dated 11.03.2020 filed by IRP has been taken record. List the
case on 01.⁰⁷~~02~~.2020.

S/V/-

(K.K. VOHRA)
MEMBER (T)

S/V/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)